NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 12

IA 2671/2022 IN C.P. (IB)/1462(MB)2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **Krishna Auto Centre**
V/s
My Own Eco Energy Pvt Ltd

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 60(5), 9 of the IBC, 2016

ORDER

None present for the parties. Neither the Counsel for the Appellant is present nor has placed on record Hard Copies of this Company Petition. Ld. Counsel for the Appellant is directed to place on record two sets of Hard Copies of this Company Petition well before the adjourned date. On the request of counsel List this matter on Board on 26.09.2022 for further consideration and haring.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish